

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.465 of 1998.

Monday, this the 27th day of November, 2000.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.N. Sunil Kumar,
Pulikkayil House,
Palarivattom,
Kochi - 25.

Applicant

• (By Advocate Shri Cyriac Kurian)

Vs.

1. The Union of India represented by
the Secretary,
Ministry of Communications,
Department of Posts,
New Delhi.

2. The Director General of Posts,
Dak Bhavan,
New Delhi.

3. The Assistant Postmaster General,
Central Region,
Kochi-16.

4. The Senior Superintendent of
Post Offices,
Ernakulam Division,
Kochi-11.

5. The Assistant Superintendent
of Post Offices,
Kochi Sub Division,
Kochi -1.

Respondents

The application having been heard on 27.11.2000, the Tribunal
on the same day delivered the following:

-2-

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Learned counsel appearing for the applicant stated that the O.A. is not pressed.

2. Accordingly the O.A. is dismissed as not pressed.

Dated the 27th November 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

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